

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:649
ANSWERED ON:09.12.2013
DOMESTIC WORKERS
Pandurang Shri Munde Gopinathrao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of registered/unregistered women domestic workers in the country;
- (b) whether the Government proposes to formulate a national policy on domestic workers;
- (c) if so, the details thereof along with the time by which the said policy is likely to be formulated and if not, the reasons therefor;
- (d) whether the standards set by the International Labour Conference, 2011 for the domestic workers has been implemented;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the various measures taken by the Government to ensure the rights of such domestic workers and to check their exploitation?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): As per National Sample Survey (NSS) 2004-05, there are about 47.50 lakh domestic workers in the country of which 30 lakh are women working in urban areas.
- (b) & (c): Yes, Madam. The Government has drafted a National Policy for Domestic Workers and it has been circulated to the State Governments and concerned Central Government Ministries / Departments for their views and comments.
- (d) & (e): Norms of Convention-189, like minimum wage, legal resolution of disputes, welfare and social security measures, etc. as adopted by International Labour Organization, at 100th Session of the International Labour Conference held in Geneva in June, 2011 have been taken into consideration while drafting the National Policy for Domestic Workers.
- (f): The Central Government has enacted the Unorganised Workers Social Security Act, 2008 for social security of the unorganized workers which include domestic workers. Various labour laws, like the Minimum Wages Act, 1948, the Employees Compensation Act, 1923, the Equal Remuneration Act, 1976 and the inter-State Migrant Workmen (RECS) Act, 1976 are also applicable to these domestic workers.